

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 845
TO BE ANSWERED ON 29TH NOVEMBER, 2024**

CCTV CAMERA IN MEDICAL SHOPS

845: SHRI DINESH CHANDRA YADAV:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has issued any directions to install CCTV camera in all the medical shops across the country; and
- (b) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): As informed by M/o Women and Child Development, National Commission for Protection of Child Rights (NCPCR) in collaboration with Narcotics Control Bureau (NCB) has formulated and launched a Joint Action Plan on "Prevention of Drugs and Substance Abuse among Children and Illicit Trafficking" on 09.02.2021.

Under the Joint Action Plan, advisory dated 10.10.2022 has been issued by NCPCR to States/Union Territories and District Magistrates to issue Orders under Section 133, Code of Criminal Procedure (CrPc), 1973 to install CCTV cameras at the pharmacy/chemist shop Schedules "H", "H1" and "X" drugs for monitoring their sale in order to stop the sales of psychotropic substances to the children. As per the data received from the districts, till March, 2024, total 3,69,727 CCTV cameras have been installed in medical/pharmacy shops selling such drugs.
